

ORDER

Keeping in view the pendency of large numbers of bail applications received during the lockdown period, the duty roster of all the Superior Judicial Officers posted in Sonipat Sessions Division (except Family Courts, Sonipat) is modified and following Officers shall also perform duty on the dates mentioned against their names and in addition to the duty roster already prepared:-

Name of the Judicial Officers with designation	Duty Period
Sh. Rajesh Malhotra, Additional District and Sessions Judge, Sonipat	27.05.2020
Sh. D.R. Chalia, Additional District and Sessions Judge, Sonipat	28.05.2020
Sh. Rajesh Gupta, Additional District and Sessions Judge, Sonipat	29.05.2020
Sh. Ashwani Kumar, Additional District and Sessions Judge, Sonipat	30.05.2020

It is also ordered that the Duty Judges shall hold their Courts in the old building of Sessions Courts, Sonipat. The senior Duty Judge shall hold his Court in Court No. 1, second Duty Judge shall hold his/her Court in Court No. 4 and third Duty Judge shall hold his/her Court in Court No. 5 of the old building of Sessions Courts, Sonipat.

The other instructions of previous orders dated 17.05.2020 and 20.05.2020 shall remain unchanged.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.

All concerned be informed accordingly.




(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 1/21-05-2020

Endst. No. 4444 / Dated 21-5-20 /

Copy forwarded to the following for information and necessary action:-

1. Registrar General, Punjab and Haryana High Court, Chandigarh, for information.
2. All the Judicial officers posted in Sonipat Sessions Division;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. System Officer/Computer Clerk to note and comply; for information and necessary action.


(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 21-5-20